

(c) the reasons for such discrimination; and

(d) whether the Government propose to issue guidelines to decide the flow of such investment so as to ensure balance development in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (d) Investment locations are largely decided by entrepreneurs based on commercial considerations. With a view to attracting industries to less industrialised regions, Government are operating a scheme for the provision of infrastructural facilities for selected centres. Under this scheme, the selected centres will be provided with all basic infrastructural facilities so as to attract industries to these areas. The centres would be funded jointly by the Central Govt., State Govts., and All India Financial institutions.

### **Foreign Investment**

2926. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the total financial outlay in the foreign investment proposals during the Eighth Five Year Plan;

(b) the total actual flow of foreign investment during the period;

(c) the number of new industrial projects based on foreign investment which came on stream during the period; and

(d) the number of new industrial projects based on foreign investment for which ground was created during the period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Since April, 1992 till January, 1994, approvals have been accorded to 1384 proposals envisaging foreign direct investment of Rs. 12160 crores.

(b) The total actual inflow of foreign direct investment from 1992 till January, 1994, is estimated at Rs. 2596 crores.

(c) and (d) Data in regard to such industrial projects are not centrally maintained in the Ministry.

### **Multi Purpose Identity Cards**

2927. SHRI R. SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether attention of the Government has been drawn to the paper presented by the Orissa Government at the International meet on Information and Technology Application on South Asian languages regarding multi purpose Identity Cards with home grown technology;

(b) if so, the reaction of the Union Government thereto;

(c) whether the Department of Science and Technology has any other scheme or proposal in this regard; and

(d) if so, the details thereof?